

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-3089/92

(2)

New Delhi this the 9th day of December, 1998.

Hon'ble Shri T.N. Bhat, Member (J)
Hon'ble Shri S.P. Biswas, Member (A)

Sh. Narendra Pal,
S/o Sh. Hukum Singh,
R/o 146/6 Sector-I,
Pushpa Vihar, New Delhi-17. Applicant

(through Sh. P.L. Mimroth - Not present)

versus

1. Union of India through
the Secretary,
Ministry of Power Shram Shakti
Bhawan, Rafi Marg,
New Delhi-1.

2. Chairman Central Electricity
Authority, Sewa Bhawan,
North Wing, R.K. Puram,
New Delhi-66, gan.

3. Member Secretary,
Northern Regional Electricity
Board, 18/A, Katwaria Sarai,
New Delhi-16.

.... Respondents

(None present)

ORDER(ORAL)

Hon'ble Shri T.N. Bhat, Member (J)

None appears for the parties even though this
matter was given a pass over. We accordingly dismiss
the O.A. for non prosecution.

S.P. Biswas
(S.P. Biswas)
Member (A)

T.N. Bhat
(T.N. Bhat)
Member (J)

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